

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3013

ANSWERED ON:24.04.2012

BASIC FACILITIES TO ALLOTTEES

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority (DDA) has provided basic amenities like electricity, water, sewerage and other facilities to the allottees of DDA Housing Scheme, 2010 so far ;

(b) if so, the details thereof and if not, the reasons therefore; and

(c) the time by which these facilities are likely to be provided?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Yes, Madam. The Delhi Development Authority has informed that all the services like drainage, sewerage, water supply and roads are available to the allottees of DDA Housing Scheme, 2010 except at a few places where water is not made available by Delhi Jal Board (DJB). In those places, DDA has made alternate arrangements.

(c) : Delhi Development Authority (DDA) has reported that they would be completed by December, 2012.